## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 121 OF 2019**

Dated: 24<sup>th</sup>September, 2019

In the matter of:

North Eastern Electric Power Corp. Ltd. .... Appellant(s)

**Versus** 

Assam Power Distribution Co. Ltd. & Ors. .... Respondent(s)

## **ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is postedon <u>05.11.2019</u>.

**Court Master/PS** 

js